

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 16
TO BE ANSWERED ON 25.11.2024

Ex-gratia for loss of Life due to Wild Animal Attacks

16. ADV. ADOOR PRAKASH:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has revised ex-gratia to Rs.10 Lakh for the relief payable for loss of human life due to wild animal attacks, if so, the details and guidelines thereof;
- (b) whether the ex-gratia of Rs.10 Lakh is fully given from the Central fund or are the States also bearing part of the same;
- (c) the number of human deaths occurred due to wild animal attacks during the last three years, State-wise;
- (d) whether ex-gratia has been paid in all the cases, if so, the details thereof and if not, the details of pending cases, State-wise;
- (e) whether the Government has received any request from the State Government of Kerala regarding shortage of funds for payment of ex-gratia to the victims of wild animal attacks, if so, the details thereof and the action taken thereon; and
- (f) the details of funds provided to the said State under Central schemes related to wildlife activities during the last three years?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI KIRTI VARDHAN SINGH)

- (a) and (b) The Ministry has enhanced the amount of ex-gratia relief in case of death or permanent incapacitation due to wild animal attacks during December 2023 from Rs. 5 lakhs to 10 lakhs under the Centrally Sponsored Scheme-Integrated Development of Wildlife Habitats. The fund sharing ratio under the Centrally Sponsored Scheme between the Central Government and State Government is 60:40, except for North Eastern States and Himalayan States where it is 90:10.
- (c) The details of human deaths during the last three years due to attacks by elephants and tigers as reported by States are at **Annexure-I** and **Annexure-II** respectively.

- (d) Information related to the amount of ex-gratia relief disbursed by States/Union Territory Governments is not collated at the level of the Ministry.
- (e) and (f) The Ministry has provided financial assistance to State of Kerala under the Centrally Sponsored Schemes - Development of Wildlife Habitats, Project Tiger and Project Elephant for better protection of wildlife and improvement of habitat including for activities to curb human wildlife conflict. The details of funds released to Kerala under these schemes during last three years are at **Annexure III** and **Annexure IV**.

Annexure-I

Annexure referred to in reply to part (c) of the Lok Sabha Unstarred Question No. 16 due for reply on 25.11.2024 regarding “Ex-gratia for loss of Life due to Wild Animal Attacks”.

DETAILS OF HUMAN DEATHS DUE TO MAN- ELEPHANT CONFLICT

S.No.	State	2021-22	2022-23	2023-24
1	Andhra Pradesh	NR	5	6
2	Arunachal Pradesh	2	0	0
3	Assam	63	80	74
4	Chhattisgarh	64	69	51
5	Jharkhand	133	96	87
6	Karnataka	27	29	48
7	Kerala	35	27	22
8	Maharashtra	0	2	5
9	Meghalaya	3	3	7
10	Nagaland	2	1	1
11	Odisha	112	148	154
12	Tamil Nadu	37	43	61
13	Tripura	2	2	1
14	Uttar Pradesh	0	4	4
15	Uttarakhand	NR	4	8
16	West Bengal	77	97	99
Total		557	610	628

*NR- Information not received from State

Annexure-II

Annexure referred to in reply to part (c) of the Lok Sabha Unstarred Question No. 16 due for reply on 25.11.2024 regarding “Ex-gratia for loss of Life due to Wild Animal Attacks”.

DETAILS OF HUMAN DEATHS DUE TO MAN- TIGER CONFLICT

S. No.	State	2021	2022	2023	2024 (upto 30-06-2024)
1	Bihar	4	9	-	1
2	Chhattisgarh	0	0	3	0
3	Karnataka	1	1	8	1
4	Madhya Pradesh	2	3	10	6
5	Maharashtra	32	82	35	20
6	Tamil Nadu	3	0	1	0
7	Uttar Pradesh	11	11	25	10
8	Uttarakhand	1	3	-	6
9	West Bengal	5	1	-	-
	TOTAL	59	110	82	44

Annexure-III

Annexure referred to in reply to parts (e) and (f) of the Lok Sabha Unstarred Question No. 16 due for reply on 25.11.2024 regarding “Ex-gratia for loss of Life due to Wild Animal Attacks”.

Details of funds released to State of Kerala under CSS-‘Development of Wildlife Habitats’ during the last three years. **(₹. in lakhs)**

S. No.	Years	Rs in Lakhs
1.	2021-22	295.7737
2	2022-23	224.4735
3	2023-24	921.0361

Annexure-IV

Annexure referred to in reply to parts (e) and (f) of the Lok Sabha Unstarred Question No. 16 due for reply on 25.11.2024 regarding “Ex-gratia for loss of Life due to Wild Animal Attacks”.

Details of funds released to State of Kerala under CSS-‘Project Tiger and Elephant’ during the last three years.**(₹. in lakhs)**

S. No.	Name of Scheme	Years	Rs in Lakhs
1.	Project Tiger	2021-22	868.78
	Project Elephant		580.96765
2	Project Tiger	2022-23	417.59
	Project Elephant		270.09
3	*Project Tiger & Elephant	2023-24	996.22425

*Centrally Sponsored Scheme Project Elephant and Centrally Sponsored Scheme Project Tiger have been merged and now known as Centrally Sponsored Scheme Project Tiger & Elephant
